

**OFFICE OF THE DISTRICT JUDGE OF HOOGHLY**  
**ENGLISH DEPARTMENT**

Order No.139

Dated 29/05/2020

In view of the Hon'ble Court's notification No.1573-RG dated 28/05/2020 and also considering the present situation due to sudden outbreak of COVID-19, the following arrangement is made to deal with the urgent matter of the Court, filing work as well as urgent official purposes.

**HOOGHLY SADAR**

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
03/06/2020	Sri Prashanta Kr. Sil, Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly. <b>He will also be the in-charge of POCSO Court on that day and hear the bail matters of Electricity Act and POCSO Act on that day.</b>	01/06/2020	<b>English Stenographer :</b> - 1) Smt. Jhumur Kairi (Dutta Chowdhury) English Stenographer, District Judge's Court, Hooghly. 2) Sri Pritam Dutta, English Stenographer, Judicial Magistrate, 2 <sup>nd</sup> Court, Hooghly. <b>Bench Clerk :-</b> Sri Jyotirmoy Sarkar, Bench Clerk, District Judge's Court, Hooghly. <b>Group-'D':- :-</b> Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly. <b>For Electricity Cases:</b> Sri Rajib Rajak, Office Assistant, Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly. Sri Sourav Kr. Ghosh, Group 'D', Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly.
05/06/2020	Sri Debapriya Basu, Additional District & Sessions Judge, 2 <sup>nd</sup> Fast Track Court, Hooghly. <b>He will also be the in-charge of POCSO Court on that day and hear the bail matters of Electricity Act and POCSO Act on that day.</b>	03/06/2020	<b>English Stenographer :</b> - 1) Sri Provat Kumar Ghosh, English Stenographer, District Judge's Court, Hooghly. 2) Smt. Mampi Nandy, English Stenographer, Judicial Magistrate, 3 <sup>rd</sup> Court, Chandernagore. <b>Bench Clerk :-</b> Sri Tarun Pandit, M.A.C.C. Clerk, District Judge's Court, Hooghly. <b>Group-'D':- :-</b> Sri Rabin Kundu, Office Peon, District Judge's Court, Hooghly. <b>For Electricity Cases:</b> Sri Rajib Rajak, Office Assistant, Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly.

			Sri Sourav Kr. Ghosh, Group 'D', Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly.
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#### CHANDERNAGORE SUB-DIVISION

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
04/06/2020	Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore	01/06/2020	<b>English Stenographer</b> : - 1) Sri Samarendra Mondal, English Stenographer, Additional District & Sessions Judge, Chandernagore. 2) Sri Sujit Roy, English Stenographer, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Serampore. <b>Bench Clerk</b> :- Sri Chanchal Biswas, Sheristadar, Civil Judge (Jr. Divn.), Additional Court, Chandernagore. <b>Group-'D'</b> :- :- Sri Durgapada Das, Peon, Copying Department, Civil Wing, Chandernagore.

#### SERAMPORE SUB-DIVISION

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
04/06/2020	Sri Mahananda Das, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Serampore	01/06/2020	<b>English Stenographer</b> : - 1) Sri Debasis Dey, English Stenographer, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore. 2) Sri Moley Biswas, English Stenographer, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Serampore. <b>Bench Clerk</b> :- Sri Chinmoy Das, Bench Clerk, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore. <b>Group-'D'</b> :- :- Sri Rabindra Nath Poddar, Group 'D', Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore.

**ARAMBAGH SUB-DIVISION**

Date	Name and Designation of the Officer who holds the Court	Date of filing	Name of the Deputed Staff
04/06/2020	Sri Suratheswar Mondal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	01/06/2020	<b>English Stenographer</b> : - 1) Sri Tapan Kr. Khawas, English Stenographer, Civil Judge (Sr. Divn.), 2 <sup>nd</sup> Court, Hooghly. 2) Sri Sudip Debnath, English Stenographer, Civil Judge (Jr. Divn.), Additional Court, Chandernagore. <b>Bench Clerk</b> :- Sri Chandan Kisku, Clerk-in-charge, A.C.J.M., Arambagh. <b>Group-‘D’</b> :- :- Sri Baidyanath Bhakta, Ejlash Peon, Additional District & Sessions Judge, Arambagh.

Sri Dibakar Talukdar, Office Assistant, District Judge’s Court, Hooghly and Sri Uttam Das, Copyist, attached to Judge-in-charge, Copying Department, Criminal Wing, Hooghly will do computerized filling work for Hooghly Sadar at the District Server Room on 01/06/2020 and Sri Talukdar and Sri Abin Chanda, L.D. Assistant, English Department, Hooghly will do the same on 03/06/2020. Sri Sourav Panda, LD Assistants, English Department, Hooghly shall attend his duties at Serampore Sub Division at 04/06/2020.

Sri Sudip Mukherjee, System Officer, Hooghly is directed to attend his duties on the aforesaid dates of hearing at Hooghly Sadar.

Sri Kuntal Laha and Sri Anjan Seth both the U.D. Assistants attached to English Department, District Judge’s Court, Hooghly are directed to attend their office duties on the aforesaid dates of hearing of Hooghly Sadar Sub-division.

Smt. Uma Nandy, English Typist-Copyist will attend her duties at Serampore Sub-division whenever is required.

Computerized filling arrangement of Chandernagore, Serampore and Arambagh Sub-division is to be made by local arrangement. The Nodal Officer of Chandernagore, Serampore and Arambagh Sub-divisions are requested to contact with the seniormost Additional District & Sessions Judge of the respective sub-division for fixing up the date of filling positively.

The Chairman of Vehicle Committee of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-Divisions are requested to make necessary arrangement of vehicles on the aforesaid dates of Vacation Courts of the respective sub-division. The Chairman of Vehicle Committee of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-divisions are also requested to contact with the Civil Administration in case of exigency arises regarding vehicles for to and fro journey of Judicial Officers and staff members.

District Nazir as well as Nazir of Chandernagore, Serampore and Arambagh Sub-divisions are directed to make necessary arrangement for opening the Court rooms by deputing staff on the dates of Vacation Court as well as dates of filling and also make arrangement of vehicles for to and fro journey of

the staff members of the respective sub-division after consultation with the Chairman, Vehicle Committee of the respective sub-division.

District Nazir as well as the Nazir of Chandernagore, Seerampore and Arambagh Sub-divisions are directed to make necessary arrangement for maintaining cleanliness of Court Rooms as well as the Court complex whenever is required.

Sd/-  
District Judge, Hooghly